

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.748/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

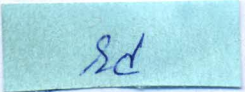
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>st</sup> February 2018, 10.30 A.M**

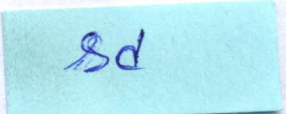
Name of the Company	Sai Carrier Partnership Firm-Vs-Gonterman Peipers (I) Ltd.		
Under Section	271-272		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**ORDER**

No one is present from either side.

List it on 27/02/2018.

  
(Jinan K.R.)  
Member (J)

  
(V.P.Singh)  
Member (J)